

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3206
ANSWERED ON 08/08/2023**

COMMITTEE TO ASSESS SAGY

**3206. SHRI GAJANAN KIRTIKAR:
SHRI HEMANT TUKARAM GODSE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the purpose of the Saansad Adarsh Gram Yojana (SAGY) is to promote the development of the villages;**
- (b) if so, the number of villages which have been developed under this yojana from 2019 to 2023;**
- (c) whether any apex committee has been constituted by the Government to assess the yojana;**
- (d) if so, the details of the members of the said committee and the recent assessment conducted;**
- (e) whether the Government proposes to constitute another committee to present a report on the yojana and to make it more effective; and**
- (f) if so, the details thereof, State-wise including Maharashtra?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Saansad Adarsh Gram Yojana (SAGY) was launched on 11th October 2014 with the vision to improve the standard of life of the villagers through holistic development of identified Gram Panchayats

(GPs) by implementing existing Government Schemes in convergence mode without allocating additional funds, so that these GPs serve as model for inspiration of other GPs. The Hon'ble Members of Parliament have identified 1,782 Gram Panchayats (GPs) from 2019 to 2023 and there has been continuous and progressive development of the identified GPs under SAGY.

(c) to (f): There is no apex Committee to assess the scheme. However, under the SAGY guidelines, there are two Committees at the national level to monitor the implementation of the schemes viz. (i) National Level Committee under the chairmanship of Hon'ble Minister of Rural Development with the participation of 12 Union Ministers and 4 Members of Parliament and (ii) A National Level Committee under the chairmanship of Secretary, Rural Development Department with representatives from 20 Central Ministries/ Departments as members. There is no such proposal to form a Committee to give a report on the scheme as of now.
